

of the 22 additional posts one more post was reserved for Scheduled Tribes.

(c) Yes.

(d) Six. Three came from Ranchi and one each from Palamau, Arrah and Hyderabad.

(e) Two Scheduled Tribes candidates have been selected.

#### चाय का उत्पादन

१९०१. श्री भक्त बर्दान : क्या वाणिज्य तथा उद्योग मंत्री ५ दिसम्बर, १९५७ के तारांकित प्रश्न संख्या ८१८ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के पांच पर्वतीय जिलों में से प्रत्येक में सन् १९५० से १९५६ तक प्रति वर्ष चाय का कुल कितना उत्पादन हुआ ;

(ख) प्रत्येक वर्ष प्रत्येक जिले में कितनी भूमि पर चाय की खेती की गई ;

(ग) प्रत्येक जिले में प्रति वर्ष चाय के बागानों व कारखानों की क्या संख्या रही; और

(घ) इस समय प्रत्येक जिले में प्रलग-प्रलग कितने चाय बागानों व कारखानों के मालिक विदेशी हैं ?

वाणिज्य तथा उद्योग मंत्री (श्री मोरारजी देसाई) : (क) से (घ). एक विवरण सत्रा के पटल पर रक्षित किया गया है। [वैश्विक परिस्थित ४, अनुसूच संख्या ८८]

#### Displaced persons in East Bengal

1902. Shri Halder: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that Government have acquired several thousand acres of land from poor peasants

to rehabilitate refugees of East Bengal in some States; and

(b) if so, the steps Government have taken to rehabilitate those who will be homeless (refugees) again?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). No. If any particular case is brought to our notice necessary enquiries will be made.

#### Loan to Cottage and Small Scale Industries

1903. { Shri Daljit Singh:  
Shri Padam Dev:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received by the Himachal Pradesh Government for grant of loan to cottage and small scale industries under the State aid; and

(b) how many of these have been accepted?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) 40 applications have been received during the current financial year.

(b) The applications are being scrutinised by the local administration.

#### Hemp Prices

1904. Shri Rameshwar Tanti: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that there is slump in hemp prices due to decline in external demand?

The Minister of Commerce and Industry (Shri Morarji Desai): Hemp production in the country is largely in the form of Sunn Hemp. Our exports of raw Hemp have been showing a steady increase during the recent years. Prices of Sunn Hemp in U.P. have declined during recent months while those in Andhra have been maintained.

A statement showing (i) prices of Sunn Hemp at Benaras (U.P.) and Guntur (Andhra Pradesh) during 1956 and 1957, and (ii) exports of Hemp raw from 1954-56 and January-July 1957 is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 89.]

12 hrs.

#### POINT OF INFORMATION

**Shri Hem Barua (Gauhati):** I want to point out....

**Mr. Speaker:** The hon. Member must resume his seat.

**Shri Hem Barua:** I am not referring to the Question.

**Mr. Speaker:** The point is this. I have said once twice or thrice that unless a matter comes in the Order Paper, I am not going to allow any sort of representation to be made in the House and thus the time of the House being taken away from the regular transaction of work. If any hon. Member wants any particular matter to be raised here, he should write to me or talk to me. If I admit it and put it in the Order Paper, he can raise it. If I refuse to do so, he should not stand up here. If he still disobeys, I will have to take very serious disciplinary action in the matter. If anything suddenly crops up like a stranger getting into the chamber, then, even without notice, he can raise it. That is all he could do.

#### MOTION FOR ADJOURNMENT

##### HAPPENINGS AT THE INAUGURATION OF THE ELECTRIC TRAIN SERVICES AT HOWRAH

Now we will take up the question of the adjournment motion.

**Shri Sadhan Gupta (Calcutta-East):** I was also present at the inauguration.

**Mr. Speaker:** I am now calling upon the Railway Minister.

**The Minister of Railways (Shri Jagjivan Ram):** I rise to make a statement on the happenings at the inauguration of the Electric train services at Howrah on the 14th of this month, when two persons were unfortunately killed and several were injured.

The police arrangements for the occasion had been settled at various meetings (between the Railway administration and the West Bengal Police representatives) and necessary personnel were drafted for the purpose by the police authorities.

The General Manager had issued invitations to 3,500 guests, out of which about 2,500 arrived and were seated in a portion of the main concourse which had been cordoned off for the purpose. 500 of these were invited to accompany the train and were seated in a special enclosure arranged in the concourse from which they alone could have direct access to the platform, where the special train had been berthed. The train consisted of 11 bogies and 2 electric engines, one leading and another in rear.

To ensure protection of the special inaugural train which was to leave from platform No. 8, this and platforms Nos. 6, 7 and 9 were closed for the reception and departure of trains for the afternoon and barricades were provided between platforms 9 and 10, 5 and 6 and 1 and 2, to prevent unauthorised persons infiltrating on to platform No. 8.

The Prime Minister was due to arrive at Howrah station at 3-30 P.M. Some time before this a crowd started collecting round the protected area. A portion climbed the barricades or circumvented them through the yard, thus gaining access to the platforms which had been closed. The Police and Railway staff on duty tried to clear them, but the crowd soon came back. By the time the Prime Minister left the concourse for the special train the crowd on all the platforms had increased considerably and had even gathered in large numbers on the tracks.